## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1212/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2017

NAME OF THE PARTIES:

Pinrui Overseas Ltd. N.V.S.

V/s.

Zicom Electronic Security Systems Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

DESIGNATION

1. Adv. Amil-Vyos For Respondent/ a/w. Adv. Rohan Mothur Com poscali i/b. Vertices Partners

2. Coursel Suyan For Opera honal Kapadi'a afw creditor Adv Krithika Anaud

ORDER

## C.P. No. 1212/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.

2. By the Order of the Bench adjourned to **04.12.2017**.

Sd/-

**Bhaskara Pantula Mohan** Member (Judicial)

09.11.2017

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Sd/-

M.K. Shrawat Member (Judicial)